

**बैंड बैंक आफ इंडिया के चण्डीगढ़ क्षेत्रीय कार्यालय में की गई अनियमितताएं**

1357. श्री लहना सिंह तुर : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि विभागीय लेखा परीक्षा दल ने सेंट्रल बैंक आफ इंडिया के चण्डीगढ़ क्षेत्रीय कार्यालय में विशेष रूप से इसके सामान्य प्रशासन शाखा में वर्ष 1979-80 और 1980-81 में भारी अनियमितताओं का पता लगाया है;

(ख) उपरोक्त अवधि में (वर्ष 1979-80) तथा सितंबर, 1981 तक इस कार्यालय के सामान्य प्रशासन विभाग ने क्या क्या खरीदारी की थी और किस शीर्ष के अंतर्गत यह खरीदारी की गई थी ;

(ग) क्या उपरोक्त खरीदारी तथा अनेक अन्य निर्णय नियमानुसार नहीं पाए गए थे और आंतरिक लेखा परीक्षा विभाग ने तत्कालीन क्षेत्रीय प्रबंधक के विरुद्ध प्रति-कूल टिप्पणियां दर्ज की थीं ; और

(घ) यदि हां, तो तत्संबंधी ब्यांरा क्या है तथा इन अनियमितताओं के लिए जिम्मेदार व्यक्तियों के विरुद्ध और भविष्य में ऐसी अनियमितताएं न होने देने के लिए सरकार द्वारा क्या कार्यवाही की जा रही है ?

वित्त मंत्रालय में उप मंत्री (श्री जना-बर्न पुजारी): (क) से (घ). सूचना एकत्र की जा रही है और यथा उपलब्ध सूचना सबन के पटल पर रख दी जाएगी ।

**Film roll seized from pilot .**

1358. SHRI AJIT KUMAR SAHA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the attention of Government has been drawn towards the news item appeared in the *Amrita Bazar Patrika* dated 9th June, 1982 under the caption "film roll seized from pilot";

(b) if so, the facts of the incident and reaction of Government thereto; and

(c) whether Government are going to take any action against the persons concerned?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) and (b). Yes, Sir. On 7-6-82 an American twin engined Aircraft of Registration No. 664 CL-IR-24 LEAR-ZAT landed at Calcutta Airport for refueling purposes. The pilot of this aircraft Mr. Steyner Purwin was observed taking photographs of operational area. The Airport Officer of IAAI accompanied by Security Sub-Inspector of Police seized reels of all the three cameras used for taking photographs. The aircraft was on a flight from Karachi to Bangkok via Calcutta. The ATC Officer of DGCA was informed for further action.

(c) Information is being collected from the Regional Director, CAD, Calcutta and will be placed on the table of the Sabha.

**I.T.D.C. Trained Apprentices Applied for Recruitment in I.T.D.C. Hotels**

1359. SHRI G. M. BANATWALLA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the number of I.T.D.C. trained apprentices who applied for recruitment in new I.T.D.C. hotels in Delhi which have been recently commissioned or which are due to be commissioned shortly;

(b) the number of such I.T.D.C. trained apprentices appointed;

(c) reasons for the rejection of its own trained apprentices by the I.T.D.C. in cases where not appointed; and

(d) whether any preference was given by I.T.D.C. to absorb its trained apprentices?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN): (a) 203 apprentices applied for various posts in the three new hotels of I.T.D.C. in New Delhi viz., Kanishka, Samrat and Ashok Yatri Niwas;

(b) Recruitment in Hotel Samrat is under way. In the remaining two hotels, 26 apprentices have been appointed.

(c) and (d) I.T.D.C. trained apprentices have to compete with other candidates.